DECLARATION OF ASSETS & LIABILITIES BY :-RAVI JYOTI KUMAR MEMBER OF BIHAR VIDHAN SABHA :- RAJGIR -173 (NALANDA)

I RAVI JYOTI KUMAR, SON OF: - SREE BHIM SINGH, age: -48, Vill: - DEEPNAGAR, Dist: - NALANDA (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residenitial building at: - DBG/NLD/PAT. are also given below.

A Details of Immovable assets as on :- 30-07-2017

| S. No. | DESCRIPTION | SELF | | | WIFE | Depentet NANDINI KASHYF (DAUTHER) |
|--------|---|--|---|---|-------------------|---|
| (i) | cash | 23000/- | | 15000/- | | |
| (ii) | Depostit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan sabha, SBI Vidhan sabha, M.B. Gramin Bank, | 26000/- | Į | | 500000/- (UTI) | 200000/- (UTI) |
| | State Bank Of India :- NALANDA Bank of india Bonds debentures & Shares in Companies, Mutual Fund | 120000/- 1000000/- 1, ICICI Direct.com. | Otv | Rate | | |
| | | Dish Tv India Ipat India Nagarjun Telijan Tata Televetion | 150 100 20 200 | 62.90 22.30 26.90 15.40 | | |
| | | 2. ANAD RATHI.COM | Qty | Rate | | 104.0 |
| | | 1.Nagarjun Fatilaijar 2. Birla EIR 3. RNRL | 500 500 100 | 29.90 14.50 | | |
| | | 4. Relenece Power 5. IFCI 6. SBTL 7. WWIL 8. T.V-18 9. Spile Jet 10. Unifi Intertenm | 25 100 500 100 100 100 2500 | 114.90 50.15 8.55 76.20 46.40 | 1 | |
| | | 3. UTI SIP-5000/M 4. LIC M/F-50000/- 5. Relince M/F-15000 6. TATA M/F-15000 | , | | | |



| (iii) | Other Financial Instrument, Nss, Postal Savings, | L8DD985707, 67EE048695 | | जीवन सुकन्या (SBI) |
|-------|---|--|----------------------------------|---|
| | LIC ets. KVS KVP | | | |
| | SBI Life LIC | 1. PLI-BH/323443-CS 2. ICICI-11036660, 25000 P/A 3. LIC JEEVAN SARAL-125610341, 12010 P/A | 30000/- | 5 |
| | Lic Bajaj alorize | -0-1 | | |
| (iv) | Moter Vehicles | 1. <u>BR-21M</u> 6002 2. <u>BR-1PE</u> 6002 | | |
| (V) | Jewellery (Details of Weight & Value) | 1. 150 Gram Gold 2. Diamond Ring | 180 Gram Gold 680 Gram Silver | 300 Gram Gold 1 Kg Silver 50 Gram Diamond |
| (vi) | Revolver | 1. UNI NO051840027908762016 2. UNI NO051440006313332015 | | |
| (vii) | Other Assets, such as values of claims/interest | 1. VIDEO CAMERA 2. STELL CAMERA 3. TV 4. WATCH | WATCH | PM |

Sign. RAVI JYOTI KUMAR

alls of Immovable assets as on :- 30.07.2017

| . No. | DESCRIPTION | SELF | WIFE | DEPENTENT |
|-------|--|---|------|---|
| (1) | Agriculturral Land Location (s) Extent (Total Measurement) Current matket Value | 1. Khatta No-399, khesra No864 Darbhanga, (4 করের 4 ছুর) ৩০০০০০/- 2. khatta No578, khesra No5732 Nalanda (2 করের) 1০০০০০০/- 3. Khatta No301, Khesra No2536 Nalanda (3-125 জী০) 200000/- | | |
| (ii) | Non-Agricultural Land Location (s) Survery (Khata) number (s) Extent (Total measurem Current market value | NILL | | |
| iii) | Bulldngs (Commercial & Residential) Location : Residential (a)&(b) Survey (Khata) Number (s) Extent (Total measurement) current market value | NILL | | |
| iv) | House/Apartments ets. Location | - 1. Adampur, Danapur Patna khatta No03, Tauzi No5062 - 2. 120159.tt 3. 24,26,020/- | 1 | Khatta NO1129, Khesra No2153 (३ घूर) मकान |
| | | | | |

PATNA

Sign. RAVI JYOTI KOMAR

give hereinbelow the details of my liabilities/overdues to Poblic financial institution and government dues: as on dated :-30-07-2017

| | ed :-30-07-2017 Name and address of Bank/Financial institution (s) Department (a) | SBI Vidhan Sabha | |
|---------|---|---|---|
| S.No. | Name and address of Bank/Financial Institution (5) Department (a) | Patna. | |
| a) (i) | Loans from Banks: | 100000/- Vehicles. (SBI, Bihar Vidhan Sabha) | |
| ii) | Loans from financial institution | NILL | |
| iii) | Government dues:- | NILL | |
| | (a) Bihar Vidhan sabha | NILL | |
| | (b) Telephone office, Patna | NILL | |
| | Others | NILL | |
| (b) (i) | Income Tax including surcharge (Also) indicate the assessmetn Year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN) | I/T Repend (2017-18) PAN NOAFHPK0953N AADHAR NO | |
| (ii) | Wealth Tax (Also indicate the assessment Year upto which wealth Tax return files.) | NILL | |
| (iii) | Sales Tax (Only in case of proprietary business) | NILL | |
| (iv) | property Tax | As Per Land Tax | _ |

PATNA

Sign. RAVI JYOTI KUMAR

TR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature].

Assessment Year 2017-18

(Please see Rule 12 of the Income-tax Rules, 1962)

| Name Of Premise Area/Locality LAHERIASARA State | | illage | | Form N has bee | 70 | ITR-1 |
|--|--|--|---|---|--|---|
| Area/Locality LAHERIASARA State | | illage | | has been | n | ITP.1 |
| Area/Locality LAHERIASARA State | | illings. | | has been | n | ITP.1 |
| LAHERIASARA State | ı | | | | | |
| LAHERIASARA State | .1 | | | | The state of the s | 1000 |
| State | 1 | | | transmi | itted | |
| 5000000000 | | | | Status Individual | | |
| Necrosense | | F | in/ZipCode | Aadha | ar Number/ | Enrollment ID |
| BIHAR | BIHAR 846001 | | | | ar (amoun | Enromitat II |
| ITO WARD 3(2), DARE | BH. | | | Original or Revised ORIGINAL | | |
| 954119350280717 | | | Dat | e(DD-MM-YYYY) 28-07-2017 | | |
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| V VIII | 7b | 177 | 1069 | | | |
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| 0+7c +7d) | r +7d) | | | | | 3469 |
| 1777 . 46 | 11 /2 | 11 | of the state of | 8 | Louisip | 0 |
| | 1000 | The state of the s | 20 | 9 | 1 | 0 |
| | Agriculture | | | | | |
| 777 | | or hill | dy | 10 | | 0 |
| belief, the information giver mentioned above is core with the provisions of the 017-18. I further declare to | rect and comp ne Income-tax hat I am maki | m and the lete and t Act, 196 ing this re | schedules that the amou | nereto wi nt of tota | hich have been al income and e chargeable | en transmitted |
| competent to make this r | eturn and veri | fy it. | | | | |
| Date | 28-07-201 | 17 | Place | PATN/ | | |
| ern Preparer (TRP) give | further detai | ils as belo | w: | | | |
| 71-97-98-77-7 | | | | | Counter Si | gnature of TRP |
| 47.29.67.207 | | | | | 影響 | |
| X0 | 1 | 0195411935 | 0280717D561A | ED6975FC | 78003C386EFE | FC67F9159888FA3 |
| | BIHAR [TO WARD 3(2), DARI 954119350280717 -A 954119350280717 -A y Agriculture Others VERIFIC. aghter of BHIM SINGH belief, the information gi er mentioned above is core with the provisions of the other of the provisions of t | BIHAR TO WARD 3(2), DARBH. r 954119350280717 -A 7b 7c 7d b+7c+7d) Agriculture Others VERIFICATION aughter of BHIM SINGH belief, the information given in the retuer mentioned above is correct and compe with the provisions of the Income-tax (017-18.1 further declare that 1 am making to competent to make this return and vericulture of TRP) pate 28-07-201 arm Preparer (TRP) give further detain Name of TRP | BIHAR [TO WARD 3(2), DARBH. r 954119350280717 -A 7b 7c 7d b+7c+7d) Agriculture Others VERIFICATION aughter of BHIM SINGH | BIHAR BIHAR 846001 TO WARD 3(2), DARBH. 954119350280717 Date 7a | State Pin/ZipCode Aadha BIHAR 846001 TO WARD 3(2), DARBH. Origina 954119350280717 | State BIHAR BIHAR 846001 TO WARD 3(2), DARBH. P54119350280717 Date(DD-MM-YYYY) A 2 3 3 4 5 6 7a 0 7b 1069 7c 0 7d 2400 P+7c+7d) 7e 8 9 Agriculture Others VERIFICATION ughter of BHIM SINGH belief, the information given in the return and the schedules thereto which have been er mentioned above is correct and complete and that the amount of total income and ewith the provisions of the Income-tax Act, 1961, in respect of income chargeable of 17-18. I further declare that I am making this return in my capacity as competent to make this return and verify it. Date 28-07-2017 Place PATNA AFHPRO053N01954119350280717D561AED6875FC76D03C3066FFE |



Tax Payer Counterfoil

PAN AFHPK0953N

Received from: RAVI JYOTI KUMAR

Rs: 2400/-

(in words): Two Thousand And Four Hundred Rupees Only

Drawn On: Internet Banking through SBI

PAN ON ACCOUNT OF INCOME TAX ON: Major Head:OTHER THAN COMPANIES TAX[0021] Minor Head: SELF ASSESSMENT TAX [300]

For the assessment 2017-18 year:



Payment Status:

Success

SBI Ref No.: IK00GKCKL1

BSR Code

Tender Challan

date No

CIN

0011352

280717 12711

Date of challan:

28-07-2017

State Bank of India

Gandhinagar Bangalore

(Internet Collection Center)



₫ ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature].

Assessment Year 2017-18

(Please see Rule 12 of the Income-tax Rules, 1962)

| тик | Name | | | | | | | PA | PAN | | | |
|--|----------------------------|--|-------------------------------------|--|--|--|---|---|--|-----------------------------------|-------------------------------------|--------------------------------------|
| | st | SUNITA BHARTI | | | | | | | CE | CELPB3160D | | |
| 92 | Fh | ıt/Door | /Block | No | Name Of Pr | remises/l | Building | /Village | | | n No. which | |
| VAL INFORMATION AND DATE OF ELECTRONIC TRANSMISSION | 0 | | | 0000 | | | | | | | ronically | ITR-4 |
| LEC | Ro | ad/Stre | et/Post | Office | Area/Localit | ty | | | | trans | smitted | |
| INFORMATION E OF ELECTRO TRANSMISSION | R S TANK NAVTOLIA | | | | LAHERIAS | SARAI | | | | Stat | us Individual | |
| AT E | To | wn/City | /Distric | ct | State | State Pin/ZipCode | | | | | lhaar Number/ l | Enrollment ID |
| PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION | D.A | RBAN | GA | | BIHAR 84600 | | | 846001 | | Control of the second states | | |
| 2 | De | signatio | on of A | O (Ward / Circle) [To | O WARD 6(1), F | PATNA | | | | Orig | ginal or Revised | ORIGINAL |
| | - | | | edgement Number | 94619751027 | 70717 | | | D | ate(DD | -MM-YYYY) | 27-07-2017 |
| | 1 | | | Income | 0.55 | | | | | 1 | | 298566 |
| | 2 | THE RESERVE AND ADDRESS OF THE PERSON NAMED IN | Andrew Springer | ander Chapter-VI-A | | | | | | 2 | | 0 |
| Sed . | 3 | | Incom | The same of the sa | | | | 2 | | | 3 | 298570 |
| IN . | | 11 | | nt Year loss, if any | | | | 45 | | - 7 | 3a | 0 |
| NO. | 4 | _ | ax Pay | | 111 | 100 | | 188 | | _ | ! | 0 |
| F 33 | 5 | - | est Pay | | | | | - | 1 | - 15 | 22. | 0 |
| N E | 6 | _ | | d Interest Payable | | | | | 1 | (| | 0 |
| COMPUTATION OF INCOME AND TAX THEREON | 7 | Taxe | s Paid | nce Tax | | | 7a | | | 0 | The State of | 八二十二 |
| 17 | | 50 | - | ice rax | | | 7b | | | - 35 | | |
| 1 4 | | b | TDS | | | | 200 | | | 0 | | |
| 8 | | e | TCS | Construct Tour | | | 7e | | - | 0 | A CHARLES | |
| | | d | | ssessment Tax | | | 7d | | | 0 | MADERY A | entrance as a Ph. |
| | - | e | | Taxes Paid (7a+7b+7 | e +/d) | | 0 | 110 | - | _ | e | 0 |
| | 8 | | ayable | | | | - | 24 | 45 3 | . 8 | | 0 |
| | 9 | Refu | nd (7e-6 | 0) | I A control of | | - | - | | - 5 | , | 0 |
| | 10 | 10 Exempt Income | | | Agriculture Others | | | | | 1 | 0 | |
| | | | | | | VERIFICATION | | | | | | |
| electronical shown ther | eclare lly by ein ar | to the me vid re truly r releva | le ackno stated as int to the | my knowledge and beli wiedgement number n and are in accordance w assessment year 2017 and I am also co | ief, the informati nentioned above with the provision 7-18, I further des | ion giver is correct as of the clare that | in the rect and co Income- t I am m | mplete and tax Act, 19 aking this | the schedule d that the am 961, in respe | s thereto ount of ct of inc | total income and come chargeable | n transmitted I other particulars |
| Sign here | | 39. | الار | SUKE | | Date | 27-07- | 2017 | Ph | ce DA | RBHANGA | |
| _ | | | - | red by a Tax Return | Preparer (TRP |) give fu | irther d | etails as b | elow: | | | |
| Identifica | ation | No. of | TRP | | Na | me of T | RP | | | | Counter Si | gnature of TRP |
| For Offi Receipt N | | e Only | File | od from IP address 4 | 47.29.36.241 | | | | | | | |
| Seal and receiving | | | f | | | | CELPEST | 60D0494619 | 75102707174F | €820095 | 52998CF73E5838CCI | E761CE43C202C1D |

Please send the duly signed Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address

Mki384520/ngmail.com

